



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.03.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 20.03.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1373 of 2024 Part Heard	Anshu Saraf Vs. State Bank of India & Anr. With	20.03.2026	30.03.2026
2.	Comp. App. (AT) (Ins) No. 389 of 2025 Part Heard	Pravin Saraf Vs. State Bank of India & Anr.	20.03.2026	30.03.2026
3.	Comp. App. (AT) (Ins) No. 2188 of 2024 Part Heard	Shantilal Karamshi Patel Vs. Kailash T Shah & Ors.	20.03.2026	17.04.2026
4.	Comp. App. (AT) (Ins) No. 147 of 2025 Part Heard	Chintan Jhunjhunwala Vs. Mahesh Chand Gupta Resolution Professional of Energy Properties Pvt. Ltd. & Ors. With	20.03.2026	17.04.2026
5.	Comp. App. (AT) (Ins) No. 100 & 101 of 2025 Part Heard	Avani Towers Pvt. Ltd. Through its Resolution Professional Mr. Jitendra Lohia Vs. Chintan Jhunjhunwala & Anr.	20.03.2026	17.04.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)